

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :

AT HYDERABAD

.....

OA No. 992/92

DATE OF JUDGEMENT : 13-11-92

BETWEEN

Mr. N. Dhanraj : Applicant

AND

Regional Director,
Employees State Insurance,
Corporation, Hill Fort Road,
Adarshnagar,
Hyderabad. : Respondent

.....

COUNSEL FOR THE APPLICANT : Mr. B.S. Rahi

COUNSEL FOR THE RESPONDENT : Mr. N.R. Devaraj, Sr.CGSC.

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CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri C.J. Roy, Member (Judl.)

.....

(JUDGEMENT OF THE DIVISION BENCH AS PER SHRI
C.J. ROY, MEMBER (JUDL.)

.....

MA No. 1218/92 filed by Shri B.S. Rahi,
learned counsel for the applicant heard.

This petition is filed to condone the
delay of 6 years and 5 months in filing the OA.
The OA is filed with a prayer of promotion w.e.f.
11-9-72. Under Section 21 (2) (a) of C.A.T. Act,
1980, this Tribunal has no jurisdiction to entertain any

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case beyond 3 years prior to 1-11-85. Hence the question of condoning the delay does not arise. The OA is rejected and the MA is also rejected at the admission stage itself.

R. Balasubramanian

(R. Balasubramanian)
Member (Admn.)

C. J. Roy
(C. J. Roy)
Member (Judl.)

Open Court dictation

Dictated on 13-11-92

S. D. / 11/12
Deputy Registrar (J)

NS

To

1. The Regional Director, Employees State Insurance Corporation, Hill Port Road, Adarshnagar, Hyderabad.
2. One copy to Mr. B. S. Rahi, Advocate, 33 Rock Roof, III Road No. 12, Banjara Hills, Hyderabad.
3. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyd.
4. One spare copy.

pvm

*swet
paray*

Persons
TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY
pvm 20/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 13-11-1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No 7218/92

in

O.A.No. 992/92

T.A.No.

(wp.No)

Admitted and interim directions
issued.

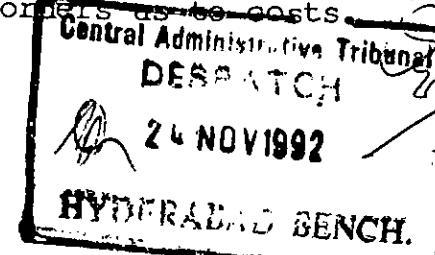
Allowed

Disposed of with directions
Dismissed

Dismissed as withdrawn

Dismissed for default
M.A.Ordered/Rejected

No orders as to costs



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